

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.91

Dated Guwahati, 27th July, 2023

In partial modification of earlier orders passed in this regard, Hon'ble the Chief Justice has been pleased to re-allocate the category of cases in respect of Civil Bench- IV and constitute Civil Bench-V, for taking up the matters as mentioned in Table-1 and Table-2 below:

CIVIL BENCH-IV (Table - 1)	
CR 10102	Agricultural Income Tax
CR 10105	Motor Vehicle Tax
CR 10108	Estate Duty
CR 10110	Municipal Tax
CR 10112	Professional Tax
CR 10113	Entertainment Tax
CR 10114	Octroi
CR 10167	Payment of Road Tax
CR 10115	Licence Fee
CR 10116	Penalty
CR 10117	Confiscation
CR 10118	Seizure
CR 10119	Check Gate
CR 10121	Industrial Disputes Act, 1947
CR 10122	Trade Union Act, 1926
CR 10123	Workmen Compensation Act, 1923
CR 10124	Employees State Insurance Act, 1948
CR 10125	Factories Act, 1946
CR 10126	Employees Provident Funds and Misc. Provision Act, 1952
CR 10127	Payment of Gratuity Act, 1962
CR 10128	Payment of Bonus Act, 1965
CR 10129	Payment of Wages Act, 1936
CR 10130	Plantation Labour Act, 1951
CR 10131	Contract Labour (Regulation Payment) Act, 1970
CR 10132	Labour and Industrial Cases
CR 10140	Settlement of Fishery by the State Govt.
CR 10141	Settlement of Fishery by the Assam Fisheries Development Corporation
CR 10142	Settlement of Country Liquor Shop
CR 10143	Settlement of Foreign Liquor Shop
CR 10144	Settlement of Markets
CR 10145	Settlement of Sand Mahal
CR 10146	Settlement of Quarry

CR 10147	Settlement of Forest Produce
CR 10148	Other settlements
CR 10163	Electricity Disputes
CR 10164	Requisition of vehicles
CR 10165	Payment of bills in respect of requisitioned vehicles
CR 10166	Permit of vehicles
CR 10175	Order under the Essential Commodities Act
CR 10177	Transit Passes for Forest Produce
CR 10178	Telephone Disputes
CR 10179	Disputes against the Railways
CR 10180	Award of contracts by the State or its instrumentality
CR 10181	Subsidy matters
CR 10182	Dissolution of Autonomous Council and Local Bodies
CR 10184	Licenses and Permissions
CR 10185	Electoral Roll and Voters' List

CIVIL BENCH-V (Table - 2)	
CR 10101	Sales Tax
CR 10103	Income Tax
CR 10104	Central Excise
CR 10106	Wealth Tax
CR 10107	Gift Tax
CR 10109	Purchase Tax
CR 10111	Custom Duty
CR 10120	Other Tax Matters
CR 10149	Orders passed by the Assam Board of Revenue in appeal
CR 10150	Orders passed by the Government in appeals
CR 10151	Acquisition of land
CR 10152	Requisition of land
CR 10153	Settlement of land
CR 10154	Eviction from land
CR 10155	Orders passed under the Urban Land (Ceiling & Regulation) Act, 1976
CR 10156	Orders for demolition of unauthorised construction on land
CR 10157	Sale of land by member of Schedule Tribe
CR 10158	Issue of patta in respect of land
CR 10159	Orders passed by the Board of Revenue in land matters
CR 10160	Other land matters
CR 10161	Recovery of land revenue
CR 10162	Recovery of other dues under the Public Demand Recovery Act.
CR 10168	No confidence motion passed by Panchayat
CR 10169	Other cases under the Panchayat Act

CR 10170	Election of Municipal Boards/Corporation
CR 10171	Election of Members of Panchayat
CR 10172	Election of office bearers of Co-Operative Societies
CR 10173	Annual General Meeting of Co-Operative Societies
CR 10174	Order passed by the authorities under the Co-Operative Societies Act.
CR 10183	Compensation
CR 10187	Eviction from house
CR 10188	Challenge to order passed by District and State Govt. authorities
CR 10189	Other Civil Rules

This notification will come into force w.e.f 31.7.2023.

By Order,

Sd/-

Aparna Ajitsaria

REGISTRAR GENERAL

Memo No. HC. III-07/2015/4106-25/G

Dated 27.7.2023

Copy to:

1. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh.
2. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench Aizawl/ Itanagar Permanent Bench, Nahariagun.
6. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
9. The Joint Registrar,(_____), Gauhati High Court, Guwahati.
10. The Deputy Registrar,(_____), Gauhati High Court, Guwahati.
11. The Asstt. Registrar,(_____), Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati..
13. The P.S. to Hon'ble Mrs./Mr. Justice _____, Gauhati High Court, Guwahati
14. The Project Manager, Gauhati High Court, Guwahati. **He is requested to upload this Notification in the website of the Gauhati High Court.**
15. The Court Manager, Gauhati High Court, Guwahati.
16. The A.O. (Judicial), Filing /Bench Section Gauhati High Court, Guwahati.
17. The A.O. (Judicial),_____, Gauhati High Court, Guwahati.
18. The Court Master(s), Gauhati High Court, Guwahati
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

27.7.23

REGISTRAR GENERAL